GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.1271

FOR ANSWER ON 09/02/2022

HOUSING AND CONSTRUCTION

1271. SHRI G.M. SIDDESHWAR:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has noticed that the housing and construction projects are staring at a slowdown for a few months wherein dealers and buyers reporting a shortage of long steel products such as rods, bars and wires;
- (b) if so, the details thereof;
- (c) whether the shortage of above mentioned products are due to lack of availability of iron ore; and
- (d) if so, the details of the measures the Government is planning to adopt to address the issue?

ANSWER

THE MINISTER OF STEEL

(SHRI RAM CHANDRA PRASAD SINGH)

(a)to(d): Details of production and consumption of long steel products used in the Housing and Construction sector in the current year, month-wise are given below which indicate that there is no shortage of long products domestically: -

| Month | Total Long Products (Bars, Rods, Structurals and Railway Materials) | |
|---|---|-------------|
| | Production | Consumption |
| April, 21 | 4835 | 4992 |
| May, 21 | 4144 | 4264 |
| June, 21 | 4477 | 4459 |
| July, 21 | 4481 | 4381 |
| August, 21 | 4935 | 4654 |
| September, 21 | 4883 | 4603 |
| October, 21 | 5088 | 4840 |
| November, 21 | 4803 | 4469 |
| December, 21 | 5243 | 5037 |
| Total(AprDec., 21) | 42889 | 41699 |
| Source: Joint Plant Committee (JPC); Provisional; Value in Thousand Ton | | |

The total production of long products from April, 21-Dec., 21 was more than the consumption. Further, several measures were taken by the Government towards availability of raw material and towards price stability, these included:-

- (i) In Union Budget 2021-22, Customs Duty has been reduced uniformly to 7.5% on Semis, Flat and Long products of non-alloy, alloy and stainless steels. Further, Basic Custom Duty (BCD) on steel scrap has been exempted for a period up to 31st March, 2022. In addition to the above, Anti Dumping Duty (ADD) and Countervailing Duties (CVD) on certain steel products have also been revoked / temporarily revoked.
- (ii) In Union Budget 2022-23, the Countervailing Duties (CVD) on stainless-steel products have been revoked. Also, Customs Duty exemption on stainless-steel scrap has been extended for another year, i.e., till 31.03.2023 to provide relief to the MSME secondary steel producers.
- (iii) Increasing availability of iron and steel, which, inter-alia, includes (a) Mining and Mineral Policy reforms to enhance production/availability of iron ore and (b) early operationalization of forfeited working mines.
- (iv) Notification of Steel Scrap Recycling Policy to enhance the availability of domestically generated scrap.
- (v) To give relief to secondary and MSME sector steel industry engaged in Housing/Construction sector, TMT bars below 8 mm have been exempted from the purview of the Quality Control Order, as these are primarily used for non-critical applications.
